

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURTS COMPLEX, NEW DELHI**

CIRCULAR

It is to inform that Delhi District Courts is migrating its core computing to National Core Case Information System (NC-CIS), 2.0 version, developed by e-Committee Supreme Court of India. This service will be made effective w.e.f 19/07/2016 at Saket Courts, New Delhi.

The periphery part pertaining to Copying Agency, Record Room, Nazarat Branch and Rent Deposit Challans is likely to be developed very soon. Till then the work of Copying Agency, Record Room, Nazarat Branch and Rent Deposit Challans for South District and South East Districts will be done manually.

However, as per the previous practice all the previous computer generated receipts will be entertained, processed and copies will be made available at the respective counters.

In respect of smooth, proper/complete, implementation of new system, Advocates/Litigants are requested to provide the age & telephone numbers of the plaintiff/petitioners/appellant, as the case may be, at the time of filing of suits/appeals etc. Advocates are further requested to mention their Bar Council Enrolment Number and their mobile number (s), at the time of filling of cases/appeals.

Inconvenience in this regards is regretted. All the advocates and litigants are requested for cooperation in this regard.

Sd/-
(ANU MALHOTRA)
District & Sessions Judge (South)
Saket Courts Complex, New Delhi

No.15668-15838_/Cir./Computer/F.06/SD/Saket/16

Dated, New Delhi the 16/07/2016

Copy forwarded for information and necessary action to :-

1. The Registrar General, Delhi High Court, New Delhi.
2. Ld.District and Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Ld. Chairman, Centralized Computer Committee (HQs), Tis Hazari Courts, Delhi.
4. All the Ld. Judicial Officers posted at Saket Courts, New Delhi.
5. Incharge, Website Committee (Central), Tis Hazari Courts, Delhi for uploading of the same on the website of District Court.
6. Website Committee, South District and South East District, Saket Courts, for uploading of the same on the website of Saket District Court.
7. Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-49.
8. Hony. Secretary, Saket Court Bar Association, Saket Courts, New Delhi.
9. All the Administrative Officers (Judicial)/Branch Incharges at Saket Court Complex, New Delhi.
10. Administrative Officers (Judicial)/Branch Incharge, Caretaking Branch, Saket Courts for placing the same on the notice board.
11. PS to Ld. District & Sessions Judge (South District), Saket Courts, New Delhi.
12. PS to Ld. District & Sessions Judge (South East District) (Officiating), Saket Courts, New Delhi.

Sd/-
(ANU MALHOTRA)
District & Sessions Judge (South)
Saket Courts Complex, New Delhi